

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.12.2020 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Venugopal M., Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 213-214 of 2020	Apurba Kumar Sarma& Ors. Vs. Complete Medical Care & Research Institute Pvt. Ltd. & Ors.	Manish Goswami	
2.	Comp. App. (AT) No. 223 of 2020	Rajgad Placement Pvt. Ltd. Vs. The Registrar of Companies, Mumbai	Shashank Tandon	
3.	Comp. App. (AT) No. 224 of 2020	3A Capital Services Ltd. Vs. Sanghi Spinners India Ltd. & Ors.	J.K. Chaudhary	
4.	Comp. App. (AT) No. 225 of 2020	3A Capital Services Ltd. Vs. Sanghi Spinners India Ltd. & Ors.	J.K. Chaudhary	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 307 of 2020	Committee of Creditors of EMCO Ltd. Vs. Mary Mody& Ors.	Sanjeev Kumar	Kumar Anurag Singh-R1 & R2
6.	Comp. App. (AT) (Ins) No. 573 of 2020	Navneet Jain Vs. Manoj Sehgal, RP of SarbatCotfabPvt. Ltd. & Ors.	Harsh Garg	Kunal Godhwani-R1 Suresh DuttDobhal-COC
7.	Comp. App. (AT) (Ins) No. 587 of 2020	Committee of Creditors of Educomp Solutions Ltd. Through State Bank of India Vs. Mahender Kumar Khandelwal, Resolution Professional of Educomp Solutions Ltd.	Misha	Ashly Cherian
8.	Comp. App. (AT) (Ins) No. 819 of 2020	Amit Airy Vs. C & S Electric Ltd. & Anr.	Nakul Jain	Rahul Malhotra-R1 Mansij Arya-R2 AjitWagh-RP

9.	Comp. App. (AT) (Ins) No. 924 of 2020	National Polyplast (I) Pvt. Ltd. Vs. Manpasand Beverages Ltd.	CharuSachdev	
10.	Comp. App. (AT) No. 126 of 2020	Delite Properties Pvt. Ltd. Vs. SudhirGoenka	Surjadipta Seth	
11.	Comp. App. (AT) No. 145 of 2020	Air Water Inc. Vs. Ellenbarrie Industrial Gases Ltd & Ors.	Dheeraj Nair	Vikrant Nair Nipun Katyal-R1 Vikrant Pachnanda- R2 Iram Hassan-R3 Shaunak Mitra-R4 Varinder Singh Dhiman-R5 & R7
12.	Comp. App (AT) No. 167 of 2020	NikleshTirathdasNihalani Vs. Shah PoddarNihlani Organisers Pvt. Ltd. & Ors.	AadityaA.Pande	

For Hearing

13.	Comp. App. (AT) (Ins) No. 709 of 2020	UCO Bank Vs. Deege Orchards Pvt. Ltd.	ParthaSil	Surjan Singh Shekhawat
14.	Comp. App (AT) No. 184 of 2019	M. Appayya& Ors. Vs. M. Chandra Sekhar Rao & Ors.	Anshuman Sharma	Dhruv Gupta

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar